

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/24334/2026 ARBP/29/2026	M/S. S M CONSULTANTS VS THE CHIEF ENGINEER ,NATIONAL HIGHWAYS, ODISHA	ABHISHEK DASH VS	// ( //
2	D-BLAPL/15655/2026 BLAPL/5399/2026	JAGAN SETHY VS STATE OF ODISHA	SITIKANT MISHRA VS	SALIPUR /110 /2026 J.M.F.C.,SALIPUR(Cuttack) GR/0000106/2026
3	D-BLAPL/15658/2026 BLAPL/5400/2026	BAGHA @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	ANGUL TOWN /972 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002111/2025
4	D-BLAPL/15661/2026 BLAPL/5401/2026	SIDHU @ SIDHANTA PADHAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR SADAR /158 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000715/2026
5	D-BLAPL/15665/2026 BLAPL/5402/2026	BULA MOHARANA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000007/2026
6	D-BLAPL/15730/2026 BLAPL/5403/2026	MD AKBAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /96 /2026 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000508/2026
7	D-BLAPL/13456/2026 BLAPL/5404/2026	RABI BANARA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /134 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000306/2026
8	D-BLAPL/15668/2026 BLAPL/5405/2026	BISWAJIT MALLICK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /151 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000096/2020
9	D-BLAPL/14940/2026 BLAPL/5406/2026	CHAKRADHAR SAHU @ CHAKRADHARA SAHU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGARH /95 /2026 S.D.J.M.,BARGARH(Bargarh ) CT/0000236/2026
10	D-BLAPL/15014/2026 BLAPL/5407/2026	DULARAM MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /50 /2026 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000142/2026
11	D-BLAPL/15122/2026 BLAPL/5408/2026	PAPUN @ RAJIB SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /120 /2026 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000029/2026

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12	D-BLAPL/15246/2026 BLAPL/5409/2026	AULA SIBA @ A. SIBA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /92 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000347/2026
13	D-BLAPL/15673/2026 BLAPL/5410/2026	SATYA RANJAN @ NARAYAN BARAL VS STATE OF ODISHA	BIRAJA PRASANNA BAL VS	SATYABADI /421 /2025 CIVIL JUDGE (JR. DIVN.)-CUM-JMFC, SA GR/0001037/2025
14	D-BLAPL/15465/2026 BLAPL/5411/2026	DUSHMANTA SAHOO @ BUTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /50 /2024 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000348/2024
15	D-BLAPL/15693/2026 BLAPL/5412/2026	GAGAN BIHARI BEHERA VS STATE OF ODISHA	ASISH MISHRA VS	CHHENDIPADA /161 /2026 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000462/2026
16	D-BLAPL/15466/2026 BLAPL/5413/2026	MILAN PAHAN @ MILLAN PRADHAN @ BILLA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /67 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000201/2026
17	D-BLAPL/15467/2026 BLAPL/5414/2026	ABHISIKTA MEHER VS STATE OF ODISHA	RAJKISHOE SWAIN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
18	D-BLAPL/15703/2026 BLAPL/5415/2026	SATYAJIT DAS @ BALIA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL TOWN /257 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000628/2026
19	D-BLAPL/15469/2026 BLAPL/5416/2026	SHIBA PRASAD NAIK VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000073/2026
20	D-BLAPL/15705/2026 BLAPL/5417/2026	SATYAJIT DAS @ BALIA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	ANGUL TOWN /251 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000620/2026
21	D-BLAPL/15520/2026 BLAPL/5418/2026	CHITTARANJAN BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	SPL.TASK FORCE /37 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000018/2021
22	D-BLAPL/15612/2026 BLAPL/5419/2026	BELARSINGH BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /12 /2024 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000070/2024
23	D-BLAPL/15614/2026	HARI GOLARI	JUGALA KISHORE PANDA	KALIMELA /228 /2024

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	BLAPL/5420/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000136/2024
24	D-BLAPL/15725/2026 BLAPL/5421/2026	AMIT KUMAR MATOLIYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000157/2025
25	D-BLAPL/15620/2026 BLAPL/5422/2026	DINABANDHU MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /101 /2026 J.M.F.C., KUDUMULUGUMMA(Malkangir) GR/0000145/2026
26	D-BLAPL/13018/2026 BLAPL/5423/2026	SANDEEP SHIKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000010/2026
27	D-BLAPL/15727/2026 BLAPL/5424/2026	GURU CHARAN PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	ANGUL SADAR PS /354 /2026 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000025/2026
28	D-BLAPL/13024/2026 BLAPL/5425/2026	KRISHNA KUMAR @ KRISHNA SHIKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000010/2026
29	D-BLAPL/15728/2026 BLAPL/5426/2026	ASWINI BHUE @ BHOI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /391 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000359/2025
30	D-BLAPL/15766/2026 BLAPL/5427/2026	BISHNU HUIKA @ GKL BOY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /66 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati ) Spl/0000008/2025
31	D-BLAPL/14689/2026 BLAPL/5428/2026	ATULYA MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
32	D-BLAPL/15787/2026 BLAPL/5429/2026	PRASAD GANTA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	R.UDAYAGIRI /156 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000085/2024
33	D-BLAPL/14811/2026 BLAPL/5430/2026	GOURI SHANKAR DASH VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	SAMBALPUR TOWN /74 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000532/2026
34	D-BLAPL/15509/2026 BLAPL/5431/2026	BABUN KUMAR BAGARTI VS	SARBESWAR SAHOO VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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35	D-BLAPL/15662/2026 BLAPL/5432/2026	STATE OF ODISHA SANDEEP KUMAR PATTNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	TR/0000269/2026 AINTHAPALI /73 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000608/2026
36	D-BLAPL/3037/2026 BLAPL/5433/2026	ARUNA MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /333 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000166/2025
37	D-BLAPL/14178/2026 BLAPL/5434/2026	SIBA SUKRI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /140 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000039/2025
38	D-BLAPL/15780/2026 BLAPL/5435/2026	SUMITA DAS @ SUNITA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /595 /202 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000448/2024
39	D-BLAPL/14535/2026 BLAPL/5436/2026	MUKTIRAM SUNA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	TITILAGARH /139 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000179/2026
40	D-CMP/24582/2026 CMP/928/2026	AMULYA JENA VS RAMANI JENA	ARUN KUMAR BEHERA VS	// NYAYADHIKARI,GRAMA NYAYALAYA IA/0000007/2026
41	D-CONTC/16641/2026 CONTC/3248/2026	RAMGOPAL PADHI VS LAXMI KANTA PADHI, SEC. CUM ENGINEER IN CHIEF, GOVT. OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// ()
42	D-CONTC/16739/2026 CONTC/3249/2026	DHARANI MUNDA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()
43	D-CONTC/16745/2026 CONTC/3250/2026	PURNIMA BEHERA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()
44	D-CONTC/16750/2026 CONTC/3251/2026	HIMANI ABHILIPSA BADU VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// ()
45	D-CONTC/16780/2026 CONTC/3252/2026	PRASANA KUMAR SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()

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46	D-CONTC/16788/2026 CONTC/3253/2026	SURESH CHANDRA BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
47	D-CONTC/16792/2026 CONTC/3254/2026	SUDARSAN NAHAK VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
48	D-CONTC/16794/2026 CONTC/3255/2026	PABITRAMOHAN SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
49	D-CONTC/16799/2026 CONTC/3256/2026	GOBARDHAN SAHOO VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
50	D-CONTC/16808/2026 CONTC/3257/2026	PUSPALATA BARIK VS SOVA SHARMA, IAS	ADV. VS	// ()
51	D-CONTC/16810/2026 CONTC/3258/2026	CHATURI DHIR VS SOVA SHARMA, IAS	ADV. VS	// ()
52	D-CONTC/16973/2026 CONTC/3259/2026	DAMODAR GURU VS DR. K. MURUGESAN , IFS,PRINCIPAL CHIEF CONSERVATOR OF FOREST,ODISHA	ADV VS	// ()
53	D-CONTC/19423/2026 CONTC/3260/2026	DUSMANTA NARAYAN ACHARYA VS DR MRINALINI DARSWAL,SECRETARY, WCD DEPT. GOVT OF ODISHA	ADV. VS	// ()
54	D-CONTC/16817/2026 CONTC/3261/2026	HEENA KUMARI NAIK VS SAGAR MOHANTY,ENGINEER IN CHIEF,WATER RESOURCES DEPT,BHUBANESWAR,KHURDA	ADV. VS	// ()
55	D-CRLA/13225/2026 CRLA/469/2026	SUSANTA BAGARTI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /344 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada, TR/0000046/2025
56	D-CRLA/15631/2026 CRLA/470/2026	RANJIT KUMAR PADHY@MILI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	GUNUPUR /78 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000002/2023
57	D-CRLA/14884/2026	BENUDHAR SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /554 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/471/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000059/2023
58	D-CRLMA/14413/2026 CRLMA/60/2026	LAXMI BILASINI BISWAL VS REPUBLIC OF INDIA (C.B.I)	HEMANT KUMAR MUND VS	BHUBANESWAR CBI /49 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000005/2018
59	D-CRLMC/15324/2026 CRLMC/1769/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	K.NUAGAON /247 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000330/2025
60	D-CRLMC/15173/2026 CRLMC/1770/2026	TRIDEV GANGDEB @ TRIDEEP GANGDEB VS STATE OF ODISHA	DIPANKAR ACHARYA VS	REAMAL /12 /2005 J.M.F.C,REAMAL(Debagarh ) CT/0000055/2005
61	D-CRLMC/15325/2026 CRLMC/1771/2026	MANOJ KUMAR PADHY VS STATE OF ODISHA	KURESH PRASAD DASH VS	K.NUAGAON /246 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000329/2025
62	D-CRLMC/15192/2026 CRLMC/1772/2026	JITENDRANATH TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT TOWN /250 /2015 S.D.J.M.,KORAPUT(Koraput) GR/0001062/2015
63	D-CRLMC/15278/2026 CRLMC/1773/2026	MAMINA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /153 /2023 J.M.F.C.,BOUDH(Baudh ) CT/0000128/2023
64	D-CRLMC/15366/2026 CRLMC/1774/2026	BABULI DAS VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NAYAGARH /135 /2020 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000022/2025
65	D-CRLMC/15284/2026 CRLMC/1775/2026	ANASUYA MIRDHA VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /268 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000316/2024
66	D-CRLMC/15689/2026 CRLMC/1776/2026	HITESH BHAI PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001566/2024
67	D-CRLMC/15640/2026 CRLMC/1777/2026	SANJAYA KUMAR PADHI VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	MALGODOWN /207 /2021 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000093/2023
68	D-CRLMC/15306/2026 CRLMC/1778/2026	BIJAYA KUMAR PANDA KARASHRMA VS	PRANAYANEE DASMOHAPATRA VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR

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69	D-CRLMC/14142/2026 CRLMC/1779/2026	STATE OF ODISHA SURYA NARAYAN SWAIN VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	Crp/0000076/2025 VIGILANCE PS (BERHAMPUR) /3 /2023 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000003/2023
70	D-CRLMC/12189/2026 CRLMC/1780/2026	ORI-HOME CONSTRUCTION PVT. LTD., VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh)
71	D-CRLMC/15456/2026 CRLMC/1781/2026	SABITA GIRI VS STATE OF ODISHA	SASMITA NANDA VS	CRA/0000004/2026 BOUDH /121 /2017 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000267/2017
72	D-CRLMC/12188/2026 CRLMC/1782/2026	ORI-HOME CONSTRUCTION PVT. LTD., BSR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh)
73	D-CRLREV/13800/2026 CRLREV/395/2026	BANDHINI TIRKEY VS STATE OF ODISHA	TAPAN KUMAR MISHRA VS	CRA/0000005/2026 BRAHMANITARANG /82 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh)
74	D-CRLREV/15268/2026 CRLREV/396/2026	CHINMAYA SAMANTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	MIS.CASE/0000056/2024 TOMANDO /68 /2025 A.D.J.,BHUBANESWAR(Khordha ) CRA/0000115/2025
75	D-FAO/21910/2026 FAO/655/2026	LATIKA SARDAR VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000197/2024
76	D-FAO/22244/2026 FAO/656/2026	ABINASH BISWAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000171/2025
77	D-FAO/24634/2026 FAO/657/2026	PRASANT KUMAR PANIGRAHI VS DUSMANTA KUMAR PANIGRAHI	SANATAN DAS VS	// DISTRICT & SESIONS JUDGE,BHUBANE Tc/0000028/2021
78	D-MACA/24120/2026 MACA/514/2026	MANAGER (LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD.,BHUBANESWAR VS CHITRAREKHA SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000073/2023
79	D-MACA/24275/2026 MACA/515/2026	RANJITA PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000996/2020

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80	D-MACA/24277/2026 MACA/516/2026	RANJITA PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000997/2020
81	D-MACA/24278/2026 MACA/517/2026	UDAYA NARAYAN PATRA VS BHANU PRAKASH BOCCHU	DURGA CHARAN DEY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000998/2020
82	D-MACA/24311/2026 MACA/518/2026	BASANTILATA SWAIN VS ASHOK SWAIN	BINAYAK PRASAD MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000073/2017
83	D-MACA/24312/2026 MACA/519/2026	RAJALAXMI DHIR VS CHIEF FIRE SERVICE OFFICER, CUTTACK	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) MACT/0000512/2014
84	D-MACA/22084/2026 MACA/520/2026	SANGHAMITRA SAHOO VS SADANANDA PRADHAN	KAPILA CHARAN NAYAK VS	// 5TH M.A.C.T., KHURDA(Khordha ) Mac/0000024/2023
85	D-MACA/20722/2026 MACA/521/2026	DIVISIONAL MANAGER,M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS CHANCHALA DEHURY	ADAM ALI KHAN VS	// 4TH M.A.C.T.,ANGUL(Anugul ) Mac/0000126/2018
86	D-RSA/49716/2025 RSA/272/2026	SUBAS CHANDRA BEHERA VS SATYANARAYAN PANDA	SOUMYA MISHRA VS	// 2ND A.D.J,KHURDA(Khordha ) RFA/0000050/2016
87	D-RSA/15616/2026 RSA/273/2026	MAYUR KUMAR PATEL VS DURYODHAN PADHAN	AMIT PRASAD BOSE VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000025/2024
88	D-RSA/22498/2026 RSA/274/2026	TENARANGAM PAPA RAO SWAMY VS SADAGOPAM RANGAYA SWAMY	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000073/2014
89	D-RSA/23885/2026 RSA/275/2026	JAYAKRUSHNA BEHERA VS ASHOK PANDIT	RAICHARAN MOHAPATRA VS	// 3RD A.D.J., CUTTACK(Cuttack) RFA/0000128/2024
90	D-RSA/19922/2026 RSA/276/2026	LALA HARI PRASAD CHAND VS TATHAGATA SATAPATHY	S.S.RAO, SR. ADV. VS	// ADDL.SESSIONS JUDGE,NIMPARA(Puri) RFA/0000008/2025
91	D-RSA/4817/2026	LAXMI PALAI	ANANTA ROUT	//

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	RSA/277/2026	VS DHAMARA PORT COMPANY LTD,BHUBANESWAR	VS	DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000013/2019
92	D-RVWPET/23784/2026 RVWPET/141/2026	STEEL AUTHORITY OF INDIA LIMITED, ROURKELA VS M/S.SIMPLEX ENGINEERING AND FOUNDRY WORKS LIMITED, KOLKATA	SASWATI SOUMYA SAHU VS	// 0 //
93	D-WA/22415/2026 WA/797/2026	STATE OF ODISHA VS SADASHIBA MALIK	SASWAT DAS,A.G.A VS	// 0 //
94	D-WP(C)/23708/2026 WP(C)/17075/2026	SATYANANDA PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
95	D-WP(C)/23709/2026 WP(C)/17076/2026	BANAMALI MISHRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
96	D-WP(C)/24523/2026 WP(C)/17077/2026	LACHHAMAN MALLICK VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
97	D-WP(C)/24352/2026 WP(C)/17078/2026	DAYANIDHI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
98	D-WP(C)/23768/2026 WP(C)/17079/2026	BAIKUNTHA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
99	D-WP(C)/24358/2026 WP(C)/17080/2026	BAIDEHI SETHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
100	D-WP(C)/23829/2026 WP(C)/17081/2026	SANA MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
101	D-WP(C)/24418/2026 WP(C)/17082/2026	SWARUPA NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
102	D-WP(C)/23786/2026 WP(C)/17083/2026	SANJUKTA DEI VS	LAXMIKANTA MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/24350/2026 WP(C)/17084/2026	STATE OF ODISHA MINATI RANASINGH VS	LAXMIKANTA MOHANTY VS	// // 0
104	D-WP(C)/24436/2026 WP(C)/17085/2026	STATE OF ODISHA M/S HARILAL AGARWALLA VS	KAJAL SAHOO VS	// // 0
105	D-WP(C)/23790/2026 WP(C)/17086/2026	STATE TAX OFFICER, KENDRAPARA CIRCLE SUPRAVA PATTANAİK VS	LAXMIKANTA MOHANTY VS	// // 0
106	D-WP(C)/24514/2026 WP(C)/17087/2026	STATE OF ORISSA VIVEK SINGH VS	SWAPNA KUMAR OJHA VS	// // 0
107	D-WP(C)/24351/2026 WP(C)/17088/2026	MAHANADI COALFIELDS LIMITED , SAMBALPUR MAMATA DEI @ BEHERA VS	ARUN KUMAR ACHARYA VS	// // 0
108	D-WP(C)/24028/2026 WP(C)/17089/2026	STATE OF ODISHA RANJIT SAHU VS	VIVEKANANDA JENA VS	// // 0
109	D-WP(C)/24602/2026 WP(C)/17090/2026	STATE OF ODISHA SAMPURNA SETHY VS	SHIBANI SHANKAR PRADHAN VS	// // 0
110	D-WP(C)/23832/2026 WP(C)/17091/2026	UNION OF INDIA SAGARIKA DAS VS	SHASHI BHUSAN JENA VS	// // 0
111	D-WP(C)/24356/2026 WP(C)/17092/2026	STATE OF ODISHA BOMI SRINIVAS RAO VS	ARUN KUMAR ACHARYA VS	// // 0
112	D-WP(C)/24512/2026 WP(C)/17093/2026	STATE OF ODISHA MAA KALARAIFULA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, BHADRAK VS	KUNUPAM RATH VS	// // 0
113	D-WP(C)/24081/2026 WP(C)/17094/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD, VS	BIBHU PRASAD PANDA VS	// // 0
		THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAIPUR		//

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### CASES REGISTERED REPORT AS ON :27/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/24082/2026 WP(C)/17095/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAJPUR	BIBHU PRASAD PANDA VS SHASHI BHUSAN JENA	// 0 //
115	D-WP(C)/23838/2026 WP(C)/17096/2026	KAILASH CHANDRA ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS NIHAL RATH	// 0 //
116	D-WP(C)/24163/2026 WP(C)/17097/2026	SURESH CHANDRA SUBUDHI RATNA VS STATE OF ODISHA	NIHAL RATH VS PRANAB RANJAN CHHATOI	// 0 //
117	D-WP(C)/24344/2026 WP(C)/17098/2026	BINOD KUMAR DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS ARUN KUMAR ACHARYA	// 0 //
118	D-WP(C)/24393/2026 WP(C)/17099/2026	SABITRI SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS SUVASHISH PATTANAİK	// 0 //
119	D-WP(C)/24402/2026 WP(C)/17100/2026	M/S.UTKAL FLOUR MILLS PVT.LTD., BHADRAK VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR	SUVASHISH PATTANAİK VS SANJAY KUMAR PATRA	// 0 //
120	D-WP(C)/23632/2026 WP(C)/17101/2026	TUNGANA GOPI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS TUSAR KUMAR MISHRA	// 0 //
121	D-WP(C)/23660/2026 WP(C)/17102/2026	ARUN SEKHAR DEO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS SURJYA NARAYANA SAHU	// 0 //
122	D-WP(C)/22521/2026 WP(C)/17103/2026	DURGA CHARAN SOREN VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS UMA CHARAN MISHRA	// 0 //
123	D-WP(C)/24684/2026 WP(C)/17104/2026	SANTOSH KUMAR AGRAWALA VS HIGH COURT OF ORISSA, CUTTACK	UMA CHARAN MISHRA VS SANJAY KUMAR PATRA	// 0 //
124	D-WP(C)/23634/2026 WP(C)/17105/2026	SUMANESWAR PANDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS SUDHIR KUMAR MALLICK	// 0 //
125	D-WP(C)/22845/2026	DHANESWAR LENKA	SUDHIR KUMAR MALLICK	//

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	WP(C)/17106/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/23653/2026 WP(C)/17107/2026	AJAYA KUMAR SAMAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
127	D-WP(C)/24145/2026 WP(C)/17108/2026	SATYA NARAYAN SETHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
128	D-WP(C)/24345/2026 WP(C)/17109/2026	GYANARANJAN PRUSTY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
129	D-WP(C)/24735/2026 WP(C)/17110/2026	M/S.SRI GANESH ENTERPRISES, ANUGUL VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
130	D-WP(C)/24518/2026 WP(C)/17111/2026	SUBASH CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
131	D-WP(C)/18082/2026 WP(C)/17112/2026	SAISMITA BINDHANI VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
132	D-WP(C)/24612/2026 WP(C)/17113/2026	M/S.KIS PROJECTS PVT.LTD., BHUBANESWAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	DAITARI BEHERA VS	// 0 //
133	D-WP(C)/22884/2026 WP(C)/17114/2026	SURYANARAYAN SARANGI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
134	D-WP(C)/24147/2026 WP(C)/17115/2026	PUSPALATA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
135	D-WP(C)/24758/2026 WP(C)/17116/2026	BISWANATH NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
136	D-WP(C)/23636/2026 WP(C)/17117/2026	NIRMAL KUMAR JAIN VS	SANJAY KUMAR PATRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/24560/2026 WP(C)/17118/2026	THE RESERVE BANK OF INDIA, MUMBAI RAGHUNATH CHALAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // 0 //
138	D-WP(C)/23569/2026 WP(C)/17119/2026	SAMEER KUMAR NAYAK VS SECRETARY BOARD OF SECONDARY EDUCATION ODISHA, CUTTACK	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
139	D-WP(C)/24804/2026 WP(C)/17120/2026	SUBODHA KUMAR BAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
140	D-WP(C)/24805/2026 WP(C)/17121/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
141	D-WP(C)/24520/2026 WP(C)/17122/2026	RAJ KISHORE DAS VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
142	D-WP(C)/23766/2026 WP(C)/17123/2026	SARASWATI KUMARI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
143	D-WP(C)/22943/2026 WP(C)/17124/2026	KANHU CHARAN MALLICK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
144	D-WP(C)/24790/2026 WP(C)/17125/2026	SASHIBHUSAN PRATAP VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
145	D-WP(C)/24797/2026 WP(C)/17126/2026	AMRUTI BEURA @ AMRUTI MANJARI BEURA VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR	DAYANANDA MOHAPATRA VS	// 0 //
146	D-WP(C)/23710/2026 WP(C)/17127/2026	PARAMANANDA PUROHIT VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
147	D-WP(C)/20181/2026 WP(C)/17128/2026	SATYABRATA SAHOO VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //

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148	D-WP(C)/24811/2026 WP(C)/17129/2026	CHITRASEN PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
149	D-WP(C)/23740/2026 WP(C)/17130/2026	SUJATA PATHI VS THE COMMISSIONER FOR EMPLOYEES COMPENSATION CUM JOINT LABOUR COMMISSIONER, CUTTACK	LALIT MOHAN NANDA VS	// 0 //
150	D-WP(C)/24098/2026 WP(C)/17131/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAIPUR	BIBHU PRASAD PANDA VS	// 0 //
151	D-WP(C)/18412/2026 WP(C)/17132/2026	DEBENDRANATH PATNAIK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
152	D-WP(C)/24099/2026 WP(C)/17133/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMISSIONER, JAIPUR	BIBHU PRASAD PANDA VS	// 0 //
153	D-WP(C)/24750/2026 WP(C)/17134/2026	RAJESH KUMAR DASH VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
154	D-WP(C)/22816/2026 WP(C)/17135/2026	BIBHUTI BHUSAN SAMAL VS THE ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR-II DIVISION, BHUBANESWAR	PRANAYA SAHOO VS	// 0 //
155	D-WP(C)/24639/2026 WP(C)/17136/2026	RANJAN KUMAR SAHU VS STATE OF ODISHA	G. S. NAMTOAR VS	// 0 //
156	D-WP(C)/24100/2026 WP(C)/17137/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORP. LTD., JAIPUR VS THE CONTROLLING AUTHORITY UNDER, THE P.G. ACT-CUM-DIVISIONAL LABOUR COMMNR., JAIPUR	BIBHU PRASAD PANDA VS	// 0 //
157	D-WP(C)/24768/2026 WP(C)/17138/2026	M/S ORISSA HOMES PRIVATE LIMITED, KHURDA VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BHUBANESWAR	SOMA PATNAIK VS	// 0 //
158	D-WP(C)/24640/2026 WP(C)/17139/2026	RAM CHANDRA DAS VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
159	D-WP(C)/23863/2026	LAXMAN DAS	DURGA PRASAD JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17140/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/18428/2026 WP(C)/17141/2026	BENGULI PRADHAN VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
161	D-WP(C)/24771/2026 WP(C)/17142/2026	M/S ORISSA HOMES PRIVATE LIMITED, KHURDA VS THE ODISHA REAL ESTATE REGULATORY AUTHORITY(ORERA), BHUBANESWAR	SOMA PATNAIK VS	// 0 //
162	D-WP(C)/22828/2026 WP(C)/17143/2026	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
163	D-WP(C)/24671/2026 WP(C)/17144/2026	SANJUKTA KUMARI PANI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
164	D-WP(C)/24096/2026 WP(C)/17145/2026	THE UNIT HEAD, FERRO CHROME PLANT, M/S. ODISHA MINING CORPORATION LTD VS THE CONTROLLING AUTHORITY UNDER THE P.G. ACT-CUM-DIVISIONAL LABOUR	BIJUPURASAD PANDA VS COMMISSIONER, JAJPUR	// 0 //
165	D-WP(C)/23826/2026 WP(C)/17146/2026	SUSHIL KUMAR MOHAPATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
166	D-WP(C)/24801/2026 WP(C)/17147/2026	BIJAYA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
167	D-WP(C)/24196/2026 WP(C)/17148/2026	SURENDRA SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
168	D-WP(C)/22833/2026 WP(C)/17149/2026	JAGANMAY MISHRA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
169	D-WP(C)/24591/2026 WP(C)/17150/2026	SALINI JAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
170	D-WP(C)/24809/2026 WP(C)/17151/2026	NALU PATRA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/23488/2026 WP(C)/17152/2026	STATE OF ODISHA PRAKASH CHANDRA SINGH VS	ANUP UDAYA SENAPATI VS	// // 0
172	D-WP(C)/24515/2026 WP(C)/17153/2026	STATE OF ODISHA BELABHUMI PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD, BHADRAK VS	ANUPAM RATH VS	// // 0
173	D-WP(C)/24603/2026 WP(C)/17154/2026	STATE OF ODISHA M/S. FAIRDEALS LOGISTICS, JHARSHUGUDA VS	BHABANI PRASAD MOHANTY VS	// // 0
174	D-WP(C)/24488/2026 WP(C)/17155/2026	THE ASST. COMMISSIONER OF STATE TAX OFFICER, CT AND GST ENFORCEMENT UNIT, JHARSHUGUDA AMARENDRA DASH VS	SUDHEER KUMAR SAHOO VS	// // 0
175	D-WP(C)/24604/2026 WP(C)/17156/2026	STATE OF ODISHA M/S.SHYAM ALUMINUM INDUSTRIES, JHARSUGUDA VS	BHABANI PRASAD MOHANTY VS	// // 0
176	D-WP(C)/23491/2026 WP(C)/17157/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, JHARSUGUDA ARATATRAN PALEI VS	ANUP UDAYA SENAPATI VS	// // 0
177	D-WP(C)/24524/2026 WP(C)/17158/2026	STATE OF ODISHA M/S.ORISSA SPONGE IRON AND STEEL LTD.,KEONJHAR VS	SOHAN MISHRA VS	// // 0
178	D-WP(C)/22284/2026 WP(C)/17159/2026	THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR SILADITYA PAUL VS	DEBASIS PANIGRAHI VS	// // 0
179	D-WP(C)/23548/2026 WP(C)/17160/2026	RUPASHREE PATNAIK BULU BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
180	D-WP(C)/24668/2026 WP(C)/17161/2026	STATE OF ODISHA ASHOK KUMAR PANDA VS	MAMATA MISHRA VS	// // 0
181	D-WP(C)/23492/2026 WP(C)/17162/2026	ADDL. COMMISSIONER, LAND RECORDS AND SETTLEMENT, HEAD QUARTER, JAJPUR PRAVATA KUMAR SENAPATI VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/24860/2026 WP(C)/17163/2026	BARAL ENGINEERS, KHORDHA VS R.T.O., BHUBANESWAR-1	KHIROD CHANDRA MAJHI VS	// 0 //
183	D-WP(C)/20884/2026 WP(C)/17164/2026	M/S SMV BEVERAGES PRIVATE LIMITED, NAGPUR VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //
184	D-WP(C)/24644/2026 WP(C)/17165/2026	KABITA BHUYAN VS STATE OF ODISHA	JINU RANI VS	// 0 //
185	D-WP(C)/24813/2026 WP(C)/17166/2026	SURENDRA KUMAR BEURA VS PRINCIPAL SECRETARY OF GOVT., HOUSING AND URBAN DEVELOPMENT DEPTT., BHUBANESWAR	SANGRAM KESHARI MISHRA VS	// 0 //
186	D-WP(C)/23500/2026 WP(C)/17167/2026	AMINA CHAKRA JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
187	D-WP(C)/22835/2026 WP(C)/17168/2026	SURINDERJEET SINGH BHAMBRA VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
188	D-WP(C)/22128/2026 WP(C)/17169/2026	DHANESWAR PADHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
189	D-WP(C)/24873/2026 WP(C)/17170/2026	JAYANTI BEHERA VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
190	D-WP(C)/23591/2026 WP(C)/17171/2026	NANDA KISHORE PANIGARHI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //
191	D-WP(C)/24815/2026 WP(C)/17172/2026	HIMANSU RANJAN MISHRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
192	D-WP(C)/24821/2026 WP(C)/17173/2026	LAKSHMAN CHHATOI VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR	DIGANTA DAS VS	// 0 //
193	D-WP(C)/24681/2026	GUPTA PRASAD NAYAK	ARUN KUMAR ACHARYA	//

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	WP(C)/17174/2026	VS STATE OF ODISHA	VS	() //
194	D-WP(C)/22587/2026 WP(C)/17175/2026	DR.PRASHANTA KUMAR PAUL VS STATE OF ODISHA	NIHAL RATH VS	// () //
195	D-WP(C)/23724/2026 WP(C)/17176/2026	HRUDANANDA SWAIN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
196	D-WP(C)/24789/2026 WP(C)/17177/2026	AWARENESS SAFE SAVE AND SIMPLE CREDIT SUNDARGARH COOPERATIVE LTD VS STATE OF ODISHA	SASWATA PATNAIK VS	// () //
197	D-WP(C)/24798/2026 WP(C)/17178/2026	GYANARANJAN DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //
198	D-WP(C)/23009/2026 WP(C)/17179/2026	MANORANJAN MAJHI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //
199	D-WP(C)/23725/2026 WP(C)/17180/2026	SK SIDIQUE ALI @ SHAIKH SIDIQUE ALI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
200	D-WPCRL/15922/2026 WPCRL/66/2026	PRAVAKAR JENA VS STATE OF ODISHA	OM PRAKASH SAHU VS	//0 () //
201	D-ABLAPL/15392/2026 ABLAPL/6080/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /357 /2025 () //
202	D-ABLAPL/15393/2026 ABLAPL/6081/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /352 /2025 () //
203	D-ABLAPL/15394/2026 ABLAPL/6082/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /343 /2025 () //
204	D-ABLAPL/15401/2026 ABLAPL/6083/2026	DON BULLET NAYAK VS	RANI ROUT VS	NANDIPADA /341 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-ABLAPL/15526/2026 ABLAPL/6084/2026	STATE OF ODISHA BIDYADHARA BEHERA @ BIDYADHRA BEHERA VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /342 /2026 ( )
206	D-ABLAPL/15530/2026 ABLAPL/6085/2026	STATE OF ODISHA MADHAB MAJHI @ MADHA VS	JAYANTA KUMAR MAJHI VS	// //0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000052/2020
207	D-ABLAPL/15531/2026 ABLAPL/6086/2026	STATE OF ODISHA INDRAJIT MALLICK @ INDRAJIT MALLIK VS	ADHIRAJ MOHANTY VS	//0 J.M.F.C,UMERKOTE(Nabarangapur ) ICC/0000001/2026
208	D-ABLAPL/15533/2026 ABLAPL/6087/2026	STATE OF ODISHA ALOKA KUMAR ROUT VS	BYOMAKESH TRIPATHY VS	//0 ( )
209	D-ABLAPL/15500/2026 ABLAPL/6088/2026	STATE OF ODISHA BHAGYALAXMI PANDA VS	DEVASHIS PANDA VS	// CUTTACK VIGILANCE /3 /2026 ( )
210	D-ABLAPL/15260/2026 ABLAPL/6089/2026	STATE OF ODISHA(VIG.) CHHABI PRADHAN VS	SOURAV KUMAR PALAI VS	// PURI SADAR /284 /2026 ( )
211	D-ABLAPL/15623/2026 ABLAPL/6090/2026	STATE OF ODISHA RELATION OF THE VICTIM VS	BISWAJIT MOHANTY VS	// BYREE /90 /2026 ( )
212	D-ABLAPL/15633/2026 ABLAPL/6091/2026	STATE OF ODISHA BIRENDRA SEUL @ KISAN VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /141 /2026 ( )
213	D-ABLAPL/15305/2026 ABLAPL/6092/2026	STATE OF ODISHA LALBABU DEEP VS	PRASHANTA KUMAR NAYAK VS	// TITILAGARH /101 /2026 ( )
214	D-ABLAPL/15307/2026 ABLAPL/6093/2026	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	PRASHANTA KUMAR NAYAK VS	// BHADRAK RURAL /27 /2026 ( )
215	D-ABLAPL/15634/2026 ABLAPL/6094/2026	STATE OF ODISHA DEBI PRASAN SATAPATHY VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// MARINE KASIA /69 /2026 ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/15328/2026 ABLAPL/6095/2026	PAPUNA @ PRADEEP BHATTA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	INFOVALLY UPD BHUBANESWAR /159 ()
217	D-ABLAPL/15382/2026 ABLAPL/6096/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /359 /2025 () //
218	D-ABLAPL/15638/2026 ABLAPL/6097/2026	M.MEENA KUMARI VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
219	D-ABLAPL/15386/2026 ABLAPL/6098/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /346 /2025 () //
220	D-ABLAPL/15388/2026 ABLAPL/6099/2026	DON BULLET NAYAK VS STATE OF ODISHA	RANI ROUT VS	NANDIPADA /358 /2025 () //
221	D-ABLAPL/15454/2026 ABLAPL/6100/2026	TAPAN KUMAR PANI VS STATE OF ODISHA	HARIPAD MOHANTY VS	TOMKA /57 /2026 () //
222	D-ABLAPL/15505/2026 ABLAPL/6101/2026	SWETAPADMA DHALSAMANTA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BADAGODA P.S. /73 /2026 () //
223	D-ABLAPL/15686/2026 ABLAPL/6102/2026	NIRMAL CHANDRA MOHARANA @ SADHUA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHARABEL NAGAR P.S. /291 /2014 () //
224	D-ABLAPL/15524/2026 ABLAPL/6103/2026	ARUNA KUMAR DASH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	JAGATSINGPUR /409 /2026 () //
225	D-ABLAPL/15283/2026 ABLAPL/6104/2026	DEEPAK ROUT VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	MAHILA P.S.(BBSR) /145 /2026 () //
226	D-ABLAPL/15713/2026 ABLAPL/6105/2026	RAMESH PATRA VS STATE OF ODISHA	SIOUBHAGYA KUMAR DASH VS	RAMANAGUDA /103 /2025 () //
227	D-ABLAPL/15690/2026	ASHWATH CHOUDHURY	SIDDHANT SARANGI	CUTTACK SADAR /333 /2026

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	ABLAPL/6106/2026	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/15723/2026 ABLAPL/6107/2026	GOBINDA DAS @ BAPUN @ GOBINDA CHANDRA DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	REMUNA /32 /2026 () //
229	D-ABLAPL/15696/2026 ABLAPL/6108/2026	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIRTOL /256 /2026 () //
230	D-ABLAPL/15733/2026 ABLAPL/6109/2026	SIPU BEHERA @ PRAVAT KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BHUBAN /247 /2026 () //
231	D-ABLAPL/15706/2026 ABLAPL/6110/2026	BAPI @ PRABIN PALEI VS STATE PF ORISSA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /525 /2025 () //
232	D-ABLAPL/15731/2026 ABLAPL/6111/2026	SUCHISMITA MOHANTY VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /6 /2026 () //
233	D-ABLAPL/15808/2026 ABLAPL/6112/2026	BASANTA MOHANTY @ BASIA MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ATHGARH /168 /2026 () //
234	D-ABLAPL/15810/2026 ABLAPL/6113/2026	HARI CHANDAN PARIDA @ RAHUL VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	RASOL /101 /2026 () //
235	D-ABLAPL/15341/2026 ABLAPL/6114/2026	AYUSH MUGRI VS STATE OF ODISHA	RASMITA DAS VS	PUINTALA /15 /2026 () //
236	D-ABLAPL/15818/2026 ABLAPL/6115/2026	NASIM KHAN @ HIDAYATULLA KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /11 /2026 () //
237	D-ABLAPL/15459/2026 ABLAPL/6116/2026	MANOJ NAYAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	TOMANDO /48 /2026 () //
238	D-ABLAPL/15819/2026 ABLAPL/6117/2026	RANJAN SWAIN VS	SANGRAM KESHARI ROUT VS	MADHUPATNA /188 /2026 ()

**ORISSA HIGH COURT**

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STATE OF ODISHA

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